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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. Prithviraj Pandian

for R₁ - 3

[Signature]

ORDER

Counsel for Petitioner absent. Shri R. Prithviraj Pandian, Counsel for R1 to R3 present. Time enlarged for filing sur rejoinder.

Put up on 6.6.2017 at 10.30 A.M.

[Signature]
(Ch.Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K.Anantha Padmanabha Swamy)
Member (Judicial)